

SCHEDULE II **FORM C**
PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date : 18.07.2018

To

P.D. And Associates
302, Dakha Chamber
39 Naiwala, Karol Bagh
New Delhi – 110 005

From : SRS Real Estate Limited, SRS Tower, Near Metro Station Mewla Maharajpur, Delhi-Mathura Road, Faridabad – 121003 (Haryana)]

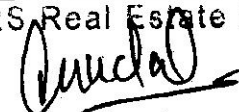
Subject: Submission of proof of claim in respect of the liquidation of M/s Mariners Buildcon India Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

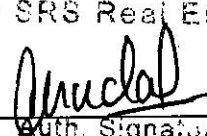
SRS Real Estate Limited hereby submits this proof of claim in respect of the liquidation of **M/s Mariners Buildcon India Limited**. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	SRS REAL ESTATE LIMITED CIN : U45201HR2005PLC041051
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	SRS Real Estate Limited, SRS Tower, Near Metro Station Mewla Maharajpur, Delhi - Mathura Road, Faridabad – 121003 (Haryana)
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : Rs.1,87,74,791/- INTEREST : Rs.2,39,09,271/- TOTAL CLAIM : Rs.4,26,84,062/-
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	i) Agreement dated 28 th December 2006 executed by and between SRS Real Estate Limited and Mariners Welfare Society. ii) Agreement dated 3 rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society. iii) Agreement dated 3 rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society. iv) Agreement dated 12 th May 2009 executed by and between Mariners Buildcon India Limited and Mariners Welfare Society. v) Addendum dated 25.02.2010 executed by and between SRS Real Estate Limited and Mariners Buildcon India Limited. vi) Detail of Overdue Amount to be received from Mariners Buildcon India Limited as per Annexure.
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF Pendency of Suit or Arbitration Proceedings	NCLT, Chandigarh
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	3 rd April 2009

For SRS Real Estate Ltd.


Auth. Signatory/ Director

7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Nil
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	Nil
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	Nil
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Current Account No. 103710200009973 Name of the Bank : IDBI Bank Ltd. Branch Address : 5 C/3, B.P. NIT, Faridabad IFSC Code : IBKL0001037
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	<ul style="list-style-type: none"> i) Agreement dated 28th December 2006 executed by and between SRS Real Estate Limited and Mariners Welfare Society. ii) Agreement dated 3rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society. iii) Agreement dated 3rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society. iv) Agreement dated 12th May 2009 executed by and between Mariners Buildcon India Limited and Mariners Welfare Society. v) Addendum dated 25.02.2010 executed by and between SRS Real Estate Limited and Mariners Buildcon India Limited. vi) Detail of Overdue Amount to be received from Mariners Buildcon India Limited as per Annexure.

Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)	
For SRS Real Estate Ltd. 	
Name in BLOCK LETTERS :	VINOD JINDAL
Position with or in relation to creditor :	DIRECTOR
Address of person signing :	H. No. 538, SECTOR 14, FARIDABAD - 121006 (HARYANA)

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

AFFIDAVIT

I, VINOD JINDAL S/o Shri G.S. Jindal, currently residing at H.No.538, Sector 14, Faridabad and Director, SRS Real Estate Limited, do solemnly affirm and state as follows :

1. M/s Mariners Buildcon India Limited, the above named corporate debtor was, at liquidation commencement date, that is, the 1st day of June 2018 and still is, justly and truly indebted to M/s SRS Real Estate Limited in the sum of Rs.4,26,84,062/- (Rs. Four Crore Twenty Six Lac Eighty Four Thousand Sixty Two only) as balance consideration against FSI of only 1,10,139.94 Sq. Ft. out of total FSI of 16,80,106 Sq. Ft. of the residential project on land measuring 40 Acres situated at Sector 87, Faridabad, provided by SRS Real Estate Limited to them.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - i) Agreement dated 28th December 2006 executed by and between SRS Real Estate Limited and Mariners Welfare Society.
 - ii) Agreement dated 3rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.
 - iii) Agreement dated 3rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.
 - iv) Agreement dated 12th May 2009 executed by and between Mariners Buildcon India Limited and Mariners Welfare Society.
 - v) Addendum dated 25.02.2010 executed by and between SRS Real Estate Limited and Mariners Buildcon India Limited.
 - vi) Detail of Overdue Amount to be received from Mariners Buildcon India Limited as per Annexure.

The said documents are true, valid and genuine to the best of my knowledge, information and belief.

4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at Faridabad on Wednesday, the 18th day of July 2018 before me,


Deponent's signature

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.
Verified at Faridabad on Wednesday, the 18th day of July 2018


Deponent's signature

ATTESTED AS IDENTIFIED

Notary Faridabad (Haryana)

SRS REAL ESTATE LIMITED					
(IN THE MATTER OF MARINERS BUILDCON INDIA LIMITED)					
DETAIL OF CLAIM LODGED WITH LIQUIDATOR APPOINTED BY NCLT					
S. No.	Particulars	Total Amt. Due	Total Amt. Recd.	Balance Due	
1	Principal Recievables	112988096	99100000	13888096	
2	Interest Recievables	23909271	0	23909271	
3	Share of Mariners Buildcon India Ltd. for Other Charges as per aggrement	4886695	0	4886695	
TOTAL		141784062	99100000	42684062	

For SRS Real Estate Ltd

Authorized Signatory/ Director

Date	Dr	Cr	Bal	Till Date	Days	Intt @ 24%
10/28/2009	80879814	88500000	-7620186	5/31/2018	0	0
12/1/2009	177949		-7442237	5/31/2018	0	0
1/1/2010	177949		-7264288	5/31/2018	0	0
2/1/2010	177949		-7086339	5/31/2018	0	0
3/1/2010	177949		-6908390	5/31/2018	0	0
3/29/2010	0	200000	-7108390	5/31/2018	0	0
4/1/2010	177949		-6930441	5/31/2018	0	0
5/1/2010	177949		-6752492	5/31/2018	0	0
6/1/2010	177949		-6574543	5/31/2018	0	0
7/1/2010	264978		-6309565	5/31/2018	0	0
8/1/2010	177949		-6131616	5/31/2018	0	0
9/1/2010	177949		-5953667	5/31/2018	0	0
9/10/2010	5150	200000	-6148517	5/31/2018	0	0
10/1/2010	177949		-5970568	5/31/2018	0	0
11/1/2010	177949		-5792619	5/31/2018	0	0
12/1/2010	177949		-5614670	5/31/2018	0	0
1/1/2011	177949		-5436721	5/31/2018	0	0
2/1/2011	177949		-5258772	5/31/2018	0	0
3/1/2011	177949		-5080823	5/31/2018	0	0
4/1/2011	183099	200000	-5097724	5/31/2018	0	0
5/1/2011	177949		-4919775	5/31/2018	0	0
6/1/2011	177949		-4741826	5/31/2018	0	0
7/1/2011	177949		-4563877	5/31/2018	0	0
8/1/2011	177949		-4385928	5/31/2018	0	0
9/1/2011	177949		-4207979	5/31/2018	0	0
10/1/2011	177949		-4030030	5/31/2018	0	0
11/1/2011	177949		-3852081	5/31/2018	0	0
11/15/2011	26781077		22928996	5/31/2018	2389	36017998
2/14/2012		2500000	20428996	5/31/2018	2298	-3777534
3/31/2012		1000000	19428996	5/31/2018	2252	-1480767
4/30/2012		500000	18928996	5/31/2018	2222	-730521
11/21/2012	204		18929200	5/31/2018	2017	271
2/18/2013	772820		19702020	5/31/2018	1928	979724
3/25/2013		2500000	17202020	5/31/2018	1893	-3111781
5/20/2013		2500000	14702020	5/31/2018	1837	-3019726
7/3/2013		1000000	13702020	5/31/2018	1793	-1178959
9/13/2013	186076		13888096	5/31/2018	1721	210567

13888096 Principle Balance
23909271 Interest
37797367 Total

For SRS Real Estate Ltd

Auth. Signatory/ Director

No bank statement 51

LIST OF DOCUMENTS
IN THE MATTER OF INDER PREET SINGH VS MARINERS BUILDCON INDIA LIMITED

S.No.	PARTICULARS
1.	Letter dated 18.07.2018
2.	Claim Form 'C' With Affidavit
3.	Claim Summary
4.	Detail OF Expenditure Incurred by SRS Real Estate Ltd. Including sharing by Mariners Buildcon
5.	Working of Interest on the Dues outstanding
6.	MOU dated 28.12.2006
7.	Aggrement Dated 03.04.2009
8.	MOU Dated 03.04.2009
9.	Aggrement Dated 12.05.2009
10.	Addendum dated 25.02.2010
11.	Letter From Mariners Buildcon India Limited Dated 25.08.2017 enclosing order of NCLT
12.	Letter From Mariners Buildcon India Limited Dated 30.09.2009

Date : 18.07.2018

To,

Shri Praveen Dua (LP)
P.D. And Associates
302, Dakha Chambre
39 Naiwala, Karol Bagh
New Delhi - 110 005

Dear Sir,

Subject : In the Matter of CP No.(IB)-185(PB)/2017
Inder Preet Singh Vs Mariners Buildcon India Limited
Claim of SRS Real Estate Limited in Prescribed Claim Form 'C'

Kindly refer to the discussions, on date, with our Company representatives in the matter of Shri Inder Preet Singh (**Petitioner**) Vs Mariners Buildcon India Limited (**Respondent**) wherein application of the petitioner under Section 7 of Insolvency and Bankruptcy Code (IBC), 2016 was admitted by Hon'ble Special Bench, National Company Law Tribunal (NCLT), Delhi and after due process of law, Hon'ble National Company Law Tribunal passed Order for liquidation of the Company.

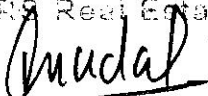
In this connection, we as SRS Real Estate Limited in its capacity of an Operational Creditor had lodged its claim against the Company with Mr. Prabhjit Singh Soni, (Registration No.IBBI/IPA-002/IP-N00065/2016-17/10143) Insolvency Resolution Professional in the matter of CP No.(IB)-185(PB)/2017- Inder Preet Singh Vs Mariners Buildcon India Limited which was duly received in his office on 15.12.2017. But nothing has been heard thereafter.

Recently, it had come to our notice that Hon'ble NCLT has already ordered for liquidation of the Company and that you have been appointed as Official Liquidator. Based on the discussions of our Company representative with your goodself, please find attached our Claim amounting to **Rs.4,26,84,062/- (Rs.Four Crore Twenty Six Lac Eighty Four Thousand Sixty Two only)** against **Mariners Buildcon India Limited** on the prescribed **Form C_LP** alongwith other related documents mentioned as Annexure in the Claim Form for information and further needful. Please acknowledge the receipt.

We most humbly request you to kindly consider our rightful, legitimate claim for outstanding dues and please let us know in case you require any further information / documents / clarifications.

Yours faithfully,

For **SRS Real Estate Limited**
For SRS Real Estate Ltd.



Authorised Signatory
Encls. : As above.

SRS REAL ESTATE LIMITED

(Wholly Owned by SRS Real Infrastructure Ltd.)

Marketing Office: SRS Tower, Lower Ground Floor, Near Metro Station Mewla Maharajpur, Delhi Mathura Road, Faridabad (NCR Delhi)-121003 T 0129-6101111 M 8800596904

Corp. & Regd. Office: SRS Tower, 3rd Floor, Near Metro Station Mewla Maharajpur, Delhi Mathura Road, Faridabad (NCR Delhi)-121003 T 0129-4323100 F 0129-4323195

Delhi Office: 202, 27 New Delhi House, Barakhamba Road, Connaught Place, New Delhi - 110001 T 011-41571258-60 F 011-41571269

W www.srsparivar.com E realestate@srsparivar.com CIN U45201HR2005PLC041051

JEWELS | CINEMAS | RETAIL | HOSPITALITY | REAL ESTATE | FINANCIAL SERVICES | COMMODITIES | HEALTHCARE | EDUCATION | E-COMMERCE | MINING

SRS REAL ESTATE LIMITED		
IN THE METTER OF MARINERS BUILDCON INDIA LIMITED		
NATURE OF WORK	AMOUNT	DONE BY
HORTICULTURE WORK	566831	SAURAV & GREEN NURSERY
PARK EQUIPMENTS	341581	PANKAJ STORE
CCTV SYSTEM	1501954	SECURITY SOLUTIONS
MAIN GATE	1887000	RCPL
EXTERNAL ELECTRICAL HIGH SIDE	10833513	LAXMI ELECTRICALS
EXTERNAL ELECTRICAL HIGH SIDE	1175114	LAXMI ELECTRICALS
EXTERNAL ELECTRICAL HIGH SIDE	4029118	AUROTECH INFRA
FIRE FIGHTING WORK	40590365	RCPL
ACD & APPROVAL OF AGRA CANAL	3603125	DHBVN
LICENCE RENEWAL FEE	10014400	
TOTAL	74543001	
Share of Mariners Buildcon India Ltd.	4886695.3	

For SRS Real Estate Ltd


Auth. Signatory/ Director